

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 400**  
TO BE ANSWERED ON THE 05<sup>TH</sup> DECEMBER, 2023

**FARMER PRODUCER ORGANISATIONS (FPOS)**

400. SHRI HEMANT TUKARAM GODSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of Farmer Producer Organisations (FPOs) in the country as on date, State-wise;
- (b) whether the Government has formulated any policy for taxation of FPOs;
- (c) if so, the details thereof; and
- (d) the funds allocated for promotion of FPOs during the current financial year?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Government of India is implementing the Central Sector Scheme (CSS) for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)" to form and promote 10,000 new FPOs. As on 31.10.2023, under the said scheme so far, 7476 FPOs have been registered. The State-wise number of FPOs registered is at Annexure-I.

(b) & (c): The existing provisions for taxation of FPOs under the Company Act are as follows:

- i. Under Companies Act: Under section 80PA, FPOs registered as producer companies are exempt from income tax upto Rs.100 crore. FPOs registered as companies need to pay Minimum Alternate Tax (MAT) under the provisions of section 115JB (MAT provision).
- ii. Under Cooperative Act: FPOs registered as cooperative societies get the benefit of Section 115JC and their total income is reduced by deduction available under section 80P. Thus FPOs registered as cooperative societies do not have to pay Minimum Alternate Tax (MAT) or income tax.

(d): For the current financial year 2023-24, funds of Rs.955 crores is allocated under the CSS for formation & promotion of 10,000 FPOs.

## State-wise number of FPOs registered

Sr. No.	States/UT	No. of FPOs registered
1	Andaman & Nicobar	7
2	Andhra Pradesh	338
3	Arunachal Pradesh	106
4	Assam	289
5	Bihar	465
6	Chhattisgarh	158
7	Goa	8
8	Gujarat	386
9	Haryana	146
10	Himachal Pradesh	116
11	Jammu & Kashmir	199
12	Jharkhand	268
13	Karnataka	270
14	Kerala	120
15	Ladakh	3
16	Lakshadweep	1
17	Madhya Pradesh	561
18	Maharashtra	516
19	Manipur	69
20	Meghalaya	52
21	Mizoram	48
22	Nagaland	81
23	Odisha	405
24	Puducherry	4
25	Punjab	117
26	Rajasthan	470
27	Sikkim	13
28	Tamil Nadu	388
29	Telangana	263
30	Tripura	50
31	Uttar Pradesh	1137
32	Uttarakhand	134
33	West Bengal	288
	<b>Grand Total</b>	<b>7476</b>

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